

(b) the income derived by them therefrom ; and

(c) whether Government propose to take over these farms which are in excess of the ceilings in each of the States ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (GRIH MANTRALAYA MEN RAJYA MANTRI) (SHRI K. C. PANT) : (a) and (b). Government have no information.

(c) This is a matter which is primarily the concern of State Governments.

Grievances of Rubber Growers of Kerala

406. SHRI M. K. KRISHNAN Will the Minister of FOREIGN TRADE (VIDESH VYAPAR MANTRI) be pleased to state :

(a) whether Government had received any memorandum from the Rubber Growers of Kerala recently on their grievances ;

(b) if so, the details thereof ; and

(c) whether any measures are being taken to redress their grievances and, if so, the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (VIDESH VYAPAR MANTRALAYA MEN UP-MANTRI) (SHRI A. C. GEORGE) .

(a) Yes, Sir,

(b) and (c). The Rubber Growers of Kerala offered some suggestions towards stabilisation of natural rubber prices. The State Trading Corporation entered the market in October, 1970 to effect purchase of raw rubber at minimum prices fixed by the Government in order to stabilise the market.

Survey of Exportable Products from Kerala

407. SHRI M. K. KRISHNAN : Will the Minister of FOREIGN TRADE (VIDESH VYAPAR MANTRI) be pleased to state :

(a) whether an international trade agency was making a survey about the exportable products from Kerala ;

(b) if so, the name of the agency ; and

(c) the details of the survey made ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (VIDESH VYAPAR MANTRALAYA MEN UP-MANTRI) (SHRI A. C. GEORGE) : (a) No Sir.

(b) and (c). Do not arise.

Pak Spies Apprehended After Recent Civil War in Pakistan

408. SHRI N. K. SANGHI : Will the Minister of HOME AFFAIRS (GRIH MANTRI) be pleased to state :

(a) the number of Pakistani spies apprehended since the start of civil war in Pakistan ;

(b) what precautions are being taken to see that spies do not enter the country feigning as refugees ; and

(c) whether Government have made it compulsory that persons offering refuge to Pakistani nationals, in their private homes, should notify to Government the details of such refugees accommodated in their respective homes ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (GRIH MANTRALAYA AUR KARMIK VIBHAG MEN RAJYA MANTRI) (SHRI RAM NIWAS MIRDHA) : (a) and (b). No such suspect has been arrested in the States of Andhra Pradesh, Gujarat, Haryana, Himachal Pradesh, Kerala, Madhya Pradesh, Maharashtra, Mysore, Nagaland and Uttar Pradesh and Union Territories of Andaman and Nicobar Islands, Chandigarh, Dadra and Nagar Haveli, Delhi, Goa, Daman and Diu, Laccadive, Minicoy and Amindivi Islands and Manipur and NEFA during the period under reference. Assam and Meghalaya have reported 14 arrests. Information from the remaining States and Union Territories is awaited and will be laid on the table of the House.

Apart from arrangements made for screening the refugees, utmost vigilance is maintained by all concerned agencies of the Government. Provision is now available for detaining the suspects.

(c) Under an Order issued by the Government of India on the 5th may, 1971 any foreigner who enters or has entered India from East Bengal without a valid Passport is required to report to the police